

## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

1

CP No. 545/2018

in

OA No. 1166/2018

New Delhi this the 6th January, 2020

# HON'BLE MRS. JUSTICE VIJAY LAKSHMI MEMBER (J) HON'BLE MR. PRADEEP KUMAR MEMBER (A)

Sh. Ram Nivas S/o Sh. Bankey Lal Age About 53 Years Post: Garden Choudhary, R.o 295-B, Pokcet-N, Sarita Vihar, New Delhi- 110076

- Applicant

(By Advocate: Sh. Rishabh Jetly for Sh. Sanjay Ghose)

#### **VERSUS**

Sh. Puneet Kumar Goel, The Commissioner, South Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi- 110002

-Respondents

(By Advocates: Ms. Sriparna Chaterjee with Ms. Himanshi Malhotra)

### ORDER (ORAL)

#### BY HON'BLE MR. PRADEEP KUMAR MEMBER (A)

1. Directions to pass a reasoned and speaking order, were issued by the Tribunal on 21.03.2018. When the



directions were not complied with by the respondents, instant CP was preferred by the applicant.

- 2. The respondents drew attention to the CP wherein a speaking order dated 18.10.2019 has since been passed.
- 3. In view of substantive compliance of the Tribunal's directions, CP does not survive. Hence CP stands closed. Notices are discharged.

(PRADEEP KUMAR)
MEMBER (A)

(JUSTICE VIJAY LAKSHMI)

MEMBER (J)

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